

# उच्च न्यायालय छत्तीसगढ़, बिलासपुर

## अधिसूचना

क्रमांक 13800 /चेकर  
तीन -10-8 /2000(VIII)

बिलासपुर, दिनांक 30 अगस्त, 2024

छत्तीसगढ़ सिविल न्यायालय अधिनियम, 1958 (क्रमांक 19 सन् 1958), की धारा 12 की उपधारा (1) द्वारा प्रदत्त शक्तियों को प्रयोग में लाते हुए, उच्च न्यायालय छत्तीसगढ़, बिलासपुर एतद् द्वारा अपनी अधिसूचना क्रमांक 13301/चेकर/तीन-10-8/2000 (VIII), बिलासपुर दिनांक 22.08.2024 में निम्नानुसार संशोधन करता है:-

### संशोधन

उक्त अधिसूचना की सारणी के सरल क्रमांक 23 के स्तंभ क्रमांक 4 में वर्णित प्रविष्टियों के स्थान पर निम्नलिखित प्रविष्टियां संस्थापित की जाती हैं, अर्थात् :-

### सारणी

क्रमांक	सिविल जिले का नाम	जिला न्यायाधीश के न्यायालय	
		बैठने का स्थान	न्यायालयों की संख्या
(1)	(2)	(3)	(4)
23.	उत्तर बस्तर (कांकेर)	1. कांकेर 2. भानुप्रतापपुर	2 2

No. 13800 /Checker  
III-10-8/2000(VIII)

Bilaspur, Dated 30 August, 2024

In exercise of the powers conferred by sub-section (1) of Section 12 of the Chhattisgarh Civil Courts Act, 1958 (Act No. 19 of 1958), the High Court of Chhattisgarh, Bilaspur hereby makes the following amendment in its Notification No. 13301/Checker/III-10-8/2000(VIII), Bilaspur, dated 22-08-2024, namely:-

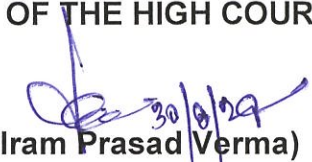
### Amendment

In the said notification, of the table for the serial no. 23 and further existing entries relating thereto as shown in column no. (4) the following entries are substituted namely :-

### Table

S.No.	Name of Civil District	Court of District Judges	
		Place of sitting	No. of Courts
(1)	(2)	(3)	(4)
23.	Uttar Bastar (Kanker)	1. Kanker 2. Bhanupratappur	2 2

BY ORDER OF THE HIGH COURT

  
(Balram Prasad Verma)  
Registrar General

Endt. No. 13801 /Checker  
III-10-8/2000(VIII)

Bilaspur, Dated 30 August, 2024

Copy forwarded to:-

1. The Joint Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
5. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
6. Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, for information of her Ladyship.
7. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
10. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
11. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
13. Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
14. Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
15. Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
16. Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
17. Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
18. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur, for information.
19. P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
20. Registrar (Vigilance/I. & E/Judicial/S&A Cell/CPC), High Court of Chhattisgarh, Bilaspur for information.
21. The Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mantralaya, Mahanadi Bhavan, Atal Nagar, Nava Raipur for information.
22. The Principal District and Sessions Judge, Uttar Bastar (Kanker) **for information & necessary action.**
23. The Principal District and Sessions Judge, Balod/Balodabazar-Bhatapara/Balrampur-Ramanujganj/ Bastar (Jagdalpur)/Bemetara/Bilaspur/Dakshin Bastar (Dantewada)/Dhamtari/Durg/Janjgir-Champa/Jashpur/Kabirdham (Kawardha)/Kondagaon/ Korba/ Korla (Baikunthpur)/ Mahasamund/Mungeli/ Raigarh/Raipur/ Rajnandgaon/ Surajpur/ Sarguja (Ambikapur) for information.

24. The Principal Judge/Judge, Family Court, Balod/ Balodabazar/ Bastar (Jagdalpur)/ Bemetara /Bilaspur/ Dakshin Bastar (Dantewada)/Durg/ Dhamtari/ Janjgir-Champa/ Jashpur/Kabirdham (Kawardha)/ Korba/ Korla at Manendragrah/Kondagaon/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surajpur/ Sarguja (Ambikapur)/ Uttar Bastar (Kanker) (Chhattisgarh), for information.
25. The Registrar, Industrial Court, Ghadi Chowk, Raipur, for information.
26. The Judge, Commercial Court, (District level), Atal Nagar, 2<sup>nd</sup> Floor, Yojna Bhawan, Near Police headquarters, Nava Raipur, for information.
27. All the Joint Registrar, High Court of Chhattisgarh, Bilaspur, for information.
28. The Additional Registrar (Judicial/Administration/D.E.& E./ Classification) High Court of Chhattisgarh, Bilaspur, for information.
29. Officer-on Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for information.
30. The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
31. The Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
32. The Additional Registrar, Work Section, High Court of Chhattisgarh, Bilaspur for information.
33. The Additional Registrar, Confidential Section, High Court of Chhattisgarh, Bilaspur for **information and necessary action**.
34. The Dy. Registrar, District Establishment Section, High Court of Chhattisgarh, Bilaspur for **information and necessary action**.
35. The Controller, Government Regional Press, Khairagarh Road, Rajnandgoan, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.
36. Section Officer/Incharge, Court Manager/ Accounts/ Pension/ Protocol/ Dispatch /Compliant/ Writ/ Civil/ Criminal/ Central Filing Section/Record Room (Adm.)/ Stationary/ Supreme Court Section/ Library/SCMS Cell, High Court of Chhattisgarh, Bilaspur for information.
37. I/C NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official website to this High Court.

  
(Balram Prasad Verma)  
Registrar General